

Central Administrative Tribunal
Principal Bench

OA No. 2931/2003

New Delhi this the 10th day of December, 2003

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)
Hon'ble Shri Bharat Bhushan, Member (J)

1. Rishi Pal No. 6404114
R/o House No. 137, Gali No. 2, Ram Nagar
Kanker Khera, Meerut Cantt
2. Madan Lal No. 6404120
R/o H.No. 172, Lal Kurti, Handiya Mohalla, Meerut Cantt
3. Kedar Bhadur No. 640411
R/o 112, Ganga Nagar, Meerut
4. Dalchand No. 6404086
R/o 408, Kaligarhi Sector 9, Meerut.
5. OM Prakash No. 6404898
R/o 319, Pragati Nagar, Meerut
6. Krishan Pal No. 6404116
R/o R.A. Topkahana,
Near Badi Masjid, Meerut Cantt.
7. Bhagwan Das No. 6404117
R/o 45/10 New Mandi, Kaseru Khera
Meerut City.
8. Beni Prasad No. 1004
R/o H.No. 136, Jawahar Puri, Kanker Khera, Meerut
9. Shukh Pal No. 1001
R/o Village Ghat P.O. Panchli, Meerut
10. Vijay Kumar No. 1002
R/o H.No. 315 Nagla Battu, Meerut cantt.
11. Nagendra Tewari No. 6404124
R/o Marwari Mohalla, Kaseru Khera,
Meerut Cantt.

Un

-:: 7 ::-

(3)

12. Maherdeen No. 6404123
R/o Bhachola P.O. Maithna,
Meerut.
13. Bihar Pal No. 6404119
R/o H.No. Badala Kathvadu P.O. Sisoli,
Meerut.
14. Keshar Singh No. 6404112
R/o H.No. 120, Diggi Mohalla Kaseru Khera,
Meerut.
15. Anant Ram No. 6404118
R/o H.No. 115, Kaseru Khera, Meerut.
16. Bundu No. 6406394
R/o Rohata Road, Khadauli Road, Meerut.
17. Balbir No. 6404125
R/o 118, Ashok Puri, Kanker khera, Meerut
18. Basant Lal No. 6404094
R/o H.No. Sadar Kabari bazar, Meerut Cantt.
19. Sanowar No. 6404097
R/o H.No. 202 Handiya Mohalla, Lal Kurit,
Meerut Cantt
20. D.K. Kardam No. 1003
R/o Village Gaza P.O. Kazamabad Ghun,
Meerut
21. Todi Singh No. 6404115
R/o 214 kaseru Khera, Meerut Cantt.
22. Joginder Kumar No. 6404121
R/o Ashok Puri Kankar Khera, Meerut Cantt.
23. Iqbal No. 6404899
R/o Quayum Nagar, Bicholacolony Incholi,
Meerut.
24. Bhawan Chandra Pant No. 6404126
R/o 91B,Sant Vihar,
Meerut.

(All applicants are serving under the Respondent No-5 in Meerut)

(Through Counsel V.P.S. Tyagi and Atul Kumar Advocate)

Versus

1. The Union of India (Through Secretary)

Ministry of Defence South Block, New Delhi.

2. The Director General (Supply and Transport)

QMG's Branch AHQ DHQ P.O. New Delhi.

3. The Adjutant General
General Staff Branch (CIV)
AHQ DHQ P.O. New Delhi

4. The CDA (Army)
Balvedier Complex, Meerut.

5. The Commanding Officer
40, Supply Coy ASC, Type 'D'
Meerut Cantt.

.....**Respondents**

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

Learned counsel heard.

MA-2544/2003 for joining together is allowed.

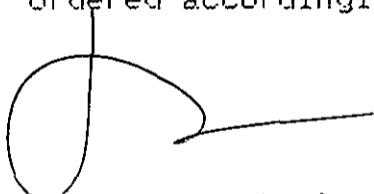
2. Applicants are stated to be presently working as regular Group 'D' employees in the revised pay scale of Rs.2550-3200 in the post of Mazdoor Civilian with the respondents. It is stated that they were initially appointed during the period ranging between 1967 and 1990. It is claimed that though they have been stagnating in the same pay scale and grade for several years, they have not been granted benefit of

(5)

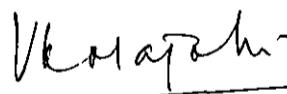
financial upgradation under the Assured Career Progression Scheme promulgated w.e.f. 9.8.1999. Applicants are stated to have made joint representation Annexure A-1 dated 1.9.2001 and individually Annexure A-2 dated 10.8.2002 to the competent authority for according financial upgradation under the ACP Scheme.

3. Having regard to the contentions raised before us, we are of the considered view that in the interest of justice while rights of the respondents shall not be prejudiced, this OA can be disposed of directing the respondent No.5, The Commanding Officer, 40, Supply Coy ASC, Type "D" Meerut Cantt, to dispose of applicant's representation Annexure A-1 and Annexure A-2 by passing a detailed and speaking order within a period of three months from the date of communication of these orders. This OA shall also be treated by the respondents as a supplementary representation.

Ordered accordingly.



(Bharat Bhushan)
Member (J)



(V.K. Majotra)
Vice-Chairman (A)

cc.